

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 416/TT/2014

Coram:

**Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member**

Date of Order : 8.8.2017

In the matter of

Corrigendum to order dated 22.8.2016 in Petition No. 416/TT/2014.

And in the matter of:

Approval of transmission tariff for New 400 kV GIS pooling station at Nagapattinam with 1x125 MVAR Bus Reactor under Transmission System associated with Common Transmission Scheme associated with ISGS Projects in Nagapattinam/Cuddalore area of Tamil Nadu Part-A1(a) in Southern Region for tariff block 2014-19 under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999, and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations 2014.

And in the matter of:

Power Grid Corporation of India Limited,
"Saudamini", Plot No. 2,
Sector 29, Gurgaon-122001
Haryana

.....**Petitioner**

Vs

1. Karnataka Power Transmission Corporation Limited (KPTCL),
Kaveri Bhavan, Bangalore – 560 009
2. Transmission Corporation of Andhra Pradesh Limited (APTRANSCO),
Vidyut Soudha, Hyderabad– 500082
3. Kerala State Electricity Board (KSEB)
Vaidyuthi Bhavanam
Pattom, Thiruvananthapuram – 695 004



4. Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO)
NPKRR Maaligai, 800, Anna Salai
Chennai – 600 002
5. Electricity Department
Government of Goa
Vidyuti Bhawan, Panaji, Goa 403001
6. Electricity Department
Government of Pondicherry,
58, NSC Bose Salai
Pondicherry – 605001
7. Andhra Pradesh Eastern Distribution Company Limited (APEPDCL)
Sai Shakti Bhavan,
30-14-09, Near Saraswathi Park
Vishakhapatnam- 530020 Andhra Pradesh
8. Andhra Pradesh Southern Power Distribution Company Limited (APSPDCL)
H. No. 193-93 (M) Up stairs
Reniguta Road
Tirupati-517 501, Andhra Pradesh
9. Andhra Pradesh Northern Power Distribution Company Limited (APNPDCL)
H.No. 1-1-504, Opp. NIT Petrol Pump, Chaitanyapuri,
Warangal – 506 004, Andhra Pradesh
10. Andhra Pradesh Central Power Distribution Company limited (APCPDCL)
Singreni Bhavan, Red Hills
Hyderabad – 500 063, Andhra Pradesh
11. Bangalore Electricity Supply Company Limited (BESCOM),
Krishna Rajendra Circle
Bangalore – 560 001, Karnataka
12. Manglore Electrcity Supply Company Limited (Mescom)
Paradigm Plaza, AB Shetty Circle,
Mangalore-5750009, Karnataka
13. Chamundeswari Electricity Supply Corporation Limited (CESC) ,
Corporate office 927, L J Avenue, Ground Floor,
New KantharajUrs Road
Saraswaturam, Mysore – 570 009, Karnataka



14. Gulbarga Electricity Supply Company Limited (GESCOM)
Main Road, Gulbarga, Karnataka
15. Hubli Electricity Supply Company Limited (HESCOM)
Navanagar, PB Road, Hubli, Karnataka
16. IL&FS Tamil Nadu Power Company Limited
B- Block, 4th Floor, Navin's presidium
103, Nelson Manickam Road, Aminijikarai
Chennai-600 029
17. PEL Power Limited
8-2-293/A/76 Road No. 9A Jubilee Hills
Hyderabad-500 033

CORRIGENDUM

The table under para 29 of order dated 22.8.2016 in Petition No.416/TT/2014 shall be read as under:-

Srl. No.	Particulars	As per Form 5	
		Estimated FR cost	Actual hard cost disallowed
1	400 kV SF6 gas insulated line Reactor bay module	296.31	147.88
2	400 kV SF6 gas insulated ICT feeder bay module	804.17	338.88
3	400 kV GIS auxiliary bus module provision for spare transformer	258.33	330.65
Total		1358.81	817.41

2. The revision of tariff, because of the change in the capital cost as stated above, shall be carried out at the time of truing up.
3. All other terms of the order dated 22.8.2016 remains unchanged.

sd/-
(A.S. Bakshi)
Member

sd/-
(A.K. Singhal)
Member

sd/-
(Gireesh B. Pradhan)
Chairperson

